

ITEM NO.110

COURT NO.5

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1076/2014

KARAN SINGH

Appellant(s)

VERSUS

THE STATE OF HARYANA HOME DEPARTMENT

Respondent(s)

Date : 09-01-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Sanchar Anand, Adv.  
Mr. Devendra Singh, AOR  
Mr. Shiv Kumar, Adv.  
Mr. Aman Kumar Thakur, Adv.  
Mr. Abhishek Bhardwaj, Adv.

For Respondent(s) Mr. Samar Vijay Singh, AOR  
Ms. Sabarni Som, Adv.  
Mr. Aman Dev Sharma, Adv.  
Mr. Fateh Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Submissions are heard.

Judgment is reserved.

(KAVITA PAHUJA)  
AR-cum-PS

(AVGV RAMU)  
COURT MASTER (NSH)